

(3)

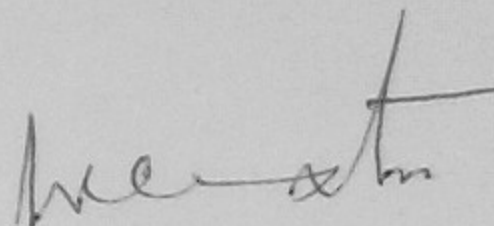
OA 1415/06

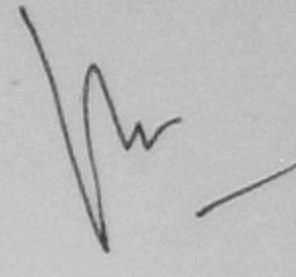
04.01.07

Hon Mr Justice Khem Karan, VC

Hon Mr P.K. Chatterji, AM

None appears for the applicant.
The defects have not been removed
inspite of order dated 02.01.07. The OA
is dismissed as not admitted.


AM


VC

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